

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.423**  
**IA/75/ND/2023, IA/62/ND/2024 IN**  
**CP/183/ND/2022**

**IN THE MATTER OF:**

Anju Sahni	...	Applicant
Versus		
M/s Evershine Creation Private Limited	...	Respondent
Through Its Director Mr. Ajay Sahni & Ors.		

**Under Section 58(3).**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Sajeve Deora, Adv. Abhishek Dubey
For the Respondent	: Adv. Archana Lakhotia, Adv. Bikram Bhattacharya for R-1

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **21.05.2024**.

**Sd/-**  
**(Court Officer)**